

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|--|---------|------------------------------------|
| CP No.190/BB/ 2017 | - | For filing addl. information as required by Registry | 252(3) | Offshore Holdings Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

32. ✓ DEVIKA
SATHYANARAYANA
9620698482

Applicant

[Signature]

ORDER

PCS for Petitioner Company is present. She has filed memorandum alongwith documents. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore alongwith Petition copy and annexure if not already served. List it on 19/12/2017.

[Signature]
Member (T)

[Signature]
Member (J)